

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
STARRED QUESTION NO.*132 (12th Position)
TO BE ANSWERED ON 19.12.2022

Status of SBM (G)

***132 Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) present status of second phase of the Swachh Bharat Mission-Grameen (SBM-G);
- (b) budget allocation for SBM (G) during 2022-23;
- (c) State/UT-wise details of IHHLs constructed and financial incentive provided since 2019;
- (d) whether Government is providing assistance to States in the form of financial, technical and capacity building support for the process of solid and liquid waste management in rural areas of the country;
- (e) number of villages having arrangements for SWM, LWM and having both functional solid and liquid waste management plants in the country, State-wise; and
- (f) names of top five performing States where maximum number of villages have been declared as ODF Plus?

ANSWER

MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) to (f) A statement is laid on the Table of the House.

Statement referred to in the reply to Rajya Sabha Starred Question No.132 due for reply on 19.12.2022

(a) to (f) Swachh Bharat Mission (Grameen) [SBM(G)] Phase-II was launched with effect from 1st April, 2020, with the objective to sustain the Open Defecation Free (ODF) status of villages and to cover all villages with Solid and Liquid Waste Management (SLWM), i.e. to convert the villages from ODF to ODF Plus, by 2024-25. In order to ensure that no one is left behind in having access to toilets, provision of providing financial incentive of Rs.12,000 for the new households and any left out households is also continued under the programme.

Sanitation being a State subject, the programme is implemented by the State/UT Governments. Government of India provides technical and financial support by way of issuing guidelines, manuals, advisories, and providing grants-in-aid, to the States/UTs to facilitate them for smooth implementation of the programme. During 2022-23, an amount of Rs.7,192 crore has been allocated for SBM(G) under Budget Estimates (BE).

Department of Drinking Water and Sanitation (DDWS) has also been providing capacity building support to the States/UTs by organizing the orientations, workshops on technical components of ODF Plus, and creating Master Trainers in the States/UTs who further train the various stakeholders at State, Districts, Block, Gram Panchayat levels, etc. Government of India is also associating Development Partners in supporting the States/UTs.

As reported by the States/UTs on the online Integrated Management Information System (IMIS), from 2019-20 to 2022-23 (till 14.12.2022), 2.02 crore individual household latrines (IHHLs) and 1.97 lakh Community Sanitary Complexes (CSCs) are reported to have been constructed under SBM(G). State/UT-wise details are given at **Annexure-1**. 1,24,029 villages are reported to have been covered with Solid Waste Management and 1,08,951 villages with Liquid Waste Management. Out of these, 71,387 villages are reported to have been covered with both Solid Waste Management and Liquid Waste Management. State/UT-wise details are given at **Annexure-2**.

Further, 1,42,799 villages have declared themselves ODF Plus. Madhya Pradesh, Karnataka, Uttar Pradesh, Telangana and Odisha are the top five performing States with maximum number of ODF Plus declared villages. State/UT-wise details of ODF Plus declared villages are given at **Annexure-3**.

Annexure-1

**State/UT-wise number of IHHLs and CSCs reported to have been constructed under
SBM (G) from 2019-20 to 2022-23**

Sl.No.	State/UT	No. of IHHLs constructed	No. of CSCs constructed
1	A & N Islands	3,995	287
2	Andhra Pradesh	3,47,790	5,230
3	Arunachal Pradesh	19,479	1,575
4	Assam	8,76,838	2,693
5	Bihar	20,73,682	9,867
6	Chhattisgarh	2,46,307	9,580
7	Dadra & Nagar Haveli and Daman & Diu	2,204	68
8	Goa	16,839	585
9	Gujarat	9,90,997	7,994
10	Haryana	29,549	5,600
11	Himachal Pradesh	27,407	1,424
12	Jammu & Kashmir	1,87,956	2,906
13	Jharkhand	7,51,234	1,063
14	Karnataka	5,10,170	1,475
15	Kerala	17,955	1,067
16	Ladakh	3,493	57
17	Lakshadweep	0	13
18	Madhya Pradesh	8,31,407	15,944
19	Maharashtra	11,66,235	19,152
20	Manipur	23,964	856
21	Meghalaya	82,857	308
22	Mizoram	9,694	486
23	Nagaland	18,358	591
24	Odisha	18,14,400	1,792
25	Puducherry	1,697	11
26	Punjab	2,13,498	5,700
27	Rajasthan	12,99,188	19,632
28	Sikkim	7,311	320
29	Tamil Nadu	3,66,880	6,340
30	Telangana	6,81,160	6,563
31	Tripura	1,55,704	174
32	Uttar Pradesh	58,75,328	61,863
33	Uttarakhand	44,956	1,547
34	West Bengal	15,82,686	4,341
	Total	2,02,81,218	1,97,104

Source: SBM(G) IMIS

Annexure-2

State/UT-wise, No. of villages covered with Solid Waste Management (SWM) and Liquid Waste Management (LWM) till 14-12-2022

S.N.	State/UT Name	No. of villages covered with SWM	No. of villages covered with LWM	No. of villages covered with both SWM and LWM
1	A & N Islands	189	189	189
2	Andhra Pradesh	3,205	1,193	1,186
3	Arunachal Pradesh	157	162	126
4	Assam	284	55	21
5	Bihar	971	3,907	486
6	Chhattisgarh	3,408	5,941	2,888
7	D & N Haveli and Daman & Diu	95	95	95
8	Goa	220	24	24
9	Gujarat	4,699	4,254	2,002
10	Haryana	2,036	1,500	1,348
11	Himachal Pradesh	12,211	11,761	10,583
12	Jammu & Kashmir	479	1,536	306
13	Jharkhand	834	2,571	561
14	Karnataka	17,809	239	225
15	Kerala	667	651	646
16	Ladakh	20	25	13
17	Lakshadweep	0	0	0
18	Madhya Pradesh	16,839	19,597	15,754
19	Maharashtra	4,943	4,992	4,769
20	Manipur	18	24	18
21	Meghalaya	749	656	649
22	Mizoram	276	232	230
23	Nagaland	434	394	377
24	Odisha	12,847	13,810	12,761
25	Puducherry	67	3	3
26	Punjab	229	563	45
27	Rajasthan	2,687	10,265	1,937
28	Sikkim	243	231	227
29	Tamil Nadu	12,232	228	224
30	Telangana	12,769	5,508	5,508
31	Tripura	38	80	16
32	Uttar Pradesh	8,613	14,782	5,102
33	Uttarakhand	3,415	3,273	3,008
34	West Bengal	346	210	60
Total		1,24,029	1,08,951	71,387

Source: SBM(G) IMIS

State/UT-wise number of ODF Plus declared villages till 14-12-2022

Sl. No.	State/UT	Total No. of villages	No. of ODF Plus declared villages
1	Madhya Pradesh	50,775	19,159
2	Karnataka	26,437	17,197
3	Uttar Pradesh	97,453	14,137
4	Telangana	12,769	12,769
5	Odisha	46,785	11,979
6	Tamil Nadu	12,525	11,679
7	Himachal Pradesh	15,921	11,656
8	Rajasthan	42,860	10,446
9	Chhattisgarh	18,799	5,043
10	Gujarat	18,261	4,687
11	Maharashtra	40,543	4,117
12	Bihar	38,691	3,761
13	Uttarakhand	15,054	3,552
14	Andhra Pradesh	18,841	2,905
15	Jharkhand	29,564	2,422
16	Haryana	6,908	1,936
17	Jammu & Kashmir	7,270	1,321
18	Punjab	13,707	746
19	Kerala	1,515	562
20	Meghalaya	6,030	544
21	West Bengal	41,461	399
22	Nagaland	1,451	325
23	Assam	25,503	270
24	Mizoram	696	233
25	Goa	365	194
26	Sikkim	403	193
27	A & N Islands	189	189
28	Dadra & Nagar Haveli and Daman & Diu	97	95
29	Tripura	1,178	94
30	Arunachal Pradesh	5,389	91
31	Puducherry	108	67
32	Manipur	2,556	18
33	Ladakh	237	13
34	Lakshadweep	9	0
	Total	6,00,350	1,42,799

Source: SBM(G) IMIS